

## Annexure-1

Name of the corporate debtor: Madhusala Drinks Private Limited; Date of commencement of liquidation: 03/08/2021; List of stakeholders as on: 11/10/2021

## List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Details of Security Interest	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim												
1	State Bank of India	30-08-2021	861143568.6	816338552.5	Secured Financial Creditor	-	Security relinquished in favour of the Liquidation estate	1) Equitable Mortgage over industrial land & building measuring 3 acres (covered area approx. 71000 sq ft.) Located at Pujali, 8/1 Budge Budge Industrial Estate in the name of M/s Madhusala Drinks Pvt. Ltd under the lease Agreement. 2) Equitable Mortgage over land measuring 3.33 decimals together with old structure measuring 825 sq.ft. located at Rifle range Road. Kolkata-19 in the name of M/s Madhusala Drinks Pvt. Ltd	-	94.55	-	-	44805016.1	-	Rejected in Part: Difference in penal interest charged has been considered as per letter of arrangement		